



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

C.P. No. 060/147/2019

O.A. No. 060/414/2019

Chandigarh, this the 31st day of January, 2020

**HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)**

Vijay Kumar son of Sh. Dilawar Singh, aged 62 years, R/o House No. 486, Sector 25, Chandigarh-160 024.

.....Petitioner

BY ADVOCATE: **Sh. D.R. Sharma**

VERSUS

1. Arun Kumar Gupta, Home Secretary-cum-Transport Secretary, U.T. Secretariat, Sector 9, Chandigarh-160 009.
2. Uma Shankar, Director, Transport, U.T. Industrial Area, Phase-I, Chandigarh-160 002.
3. Faisal Imam, Accountant General (A&E), U.T. Chandigarh, Sector 17, Chandigarh-160 009.

.....Respondents

BY ADVOCATE: **Sh. Rajesh Punj**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned proxy counsel for the respondents presents order dated 16.12.2019 in CWP No. 36356-2019 whereby the order of this court has been stayed. This order is taken on record.

2. In view of the above, the present CP is closed at this stage. Notices stand discharged.



(NAINI JAYASEELAN)
MEMBER(A)

Dated: 31.01.2020
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